

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:08.03.2010
GRAM PANCHAYAT REGULATION
Ghatowar Shri Paban Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the number of villages not covered under Gram Panchayats Regulation in the Andaman and Nicobar Islands; and
- (b) is so, the details thereof alongwith the reasons for not implementing?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a) to (b): According to the information received from Andaman & Nicobar Administration, all revenue villages in A&N Islands are covered under the A&N Islands (Panchayat) Regulation, 1994. They have also informed that, tribal villages are covered under Andaman & Nicobar Islands (Tribal Council), Regulation, 2009.